## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 25.08.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4999 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kawaljeet Singh Bhatia, (Erstwhile Designated Partner of Eco Gold Nutri & Organics LLP) Vs. Drip Capital Inc. & Anr.	Harsh Jain
2.	I.A. No. 5000 of 2025 in Comp. App. (AT) (Ins) No of 2025	Dushyant Dave Vs. Dera Finvest Pvt. Ltd. & Ors.	Vipul Jai
3.	I.A. No. 5001 of 2025 in Comp. App. (AT) (Ins) No of 2025	Gopal Kalra Vs. Akhilesh Kumar Gupta	Rahul Kumar

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1.

Notice Board By order -sd/-

2. Website: <a href="https://nclat.nic.in/">https://nclat.nic.in/</a> Assistant Registrar